

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 06
188/97/PB/2020

IN THE MATTER OF:

Vipin Aggarwal (Hyatt Petrochemicals Pvt Ltd)

...

Applicant/Petitioner

Order under Section 97.

Order delivered on 08.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

On the request of the Petitioner Counsel for withdrawal of CP-188/97(PB)/2020, the same is hereby **dismissed as withdrawn.**

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

08.01.2021
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